

**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON PERSONNEL, PUBLIC GRIEVANCES, LAW AND JUSTICE**

श्री सुशील कुमार मोदी (बिहार): महोदय, मैं विभाग-संबंधित कार्मिक, लोक शिकायत, विधि और न्याय संबंधी संसदीय स्थायी समिति के निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) प्रस्तुत करता हूँ:-

- (i) 134th Report on Action Taken on 103rd Report of the Committee on "Functioning of the Virtual Courts/Court Proceedings through Video Conferencing" pertaining to Department of Justice ;
- (ii) 135th Report on Action Taken on 126th Report of the Committee on Demands for Grants (2023-24) pertaining to Department of Personnel and Training ;
- (iii) 136th Report on Action Taken on 127th Report of the Committee on Demands for Grants (2023-24) pertaining to Department of Administrative Reforms & Public Grievances; and Department of Pension and Pensioners' Welfare ;
- (iv) 137th Report on Action Taken on 128th Report of the Committee on Demands for Grants (2023-24) pertaining to Department of Justice;
- (v) 138th Report on Action Taken on 129th Report of the Committee on Demands for Grants (2023-24) pertaining to Department of Legal Affairs ;
- (vi) 139th Report on Action Taken on 130th Report of the Committee on Demands for Grants (2023-24) pertaining to Legislative Department ; and
- (vii) 140th Report on "Appointment of Notaries".

**REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION**

श्री बाबू राम निषाद (उत्तर प्रदेश): महोदय, मैं उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय (उपभोक्ता मामले) से संबंधित 'बीआईएस हॉलमार्किंग एण्ड ज्वेलरी' विषय पर विभाग संबंधित उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण संबंधी संसदीय स्थायी समिति के सत्ताईसवें प्रतिवेदन में अंतर्विष्ट समुक्तियों/सिफारिशों पर सरकार द्वारा की गई कार्रवाई के संबंध में समिति (2023-24) के तैंतीसवें प्रतिवेदन की एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ।
